

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3249 OF 2005

SHANKER SINGH

Appellant (s)

VERSUS

NARINDER SINGH & ORS.
(With office report)

Respondent(s)

Date: 26/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. R. Venkataramani, Sr.Adv.
Mr. Mohan Pandey,Adv.

For Respondent(s) Mr. Subramonium Prasad,Adv.
Mr. Rohit Tandon,Adv.
Ms. Shweta Mazumdar,Adv.
Mr. Shyam D. Nandan, Adv.
Mr. Rajat Khattry,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. R. Venkataramani, learned senior counsel
appearing on behalf of the appellant commenced his
arguments at 3.40 p.m. and was on his legs till 4.00
p.m. leaving the matter part heard.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master